

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: SEPTEMBER 20, 2012

No. 1900 /DR(S)/2012

The Court's Notification Nos. **1860/DR(S)/2012, 1862/DR(S)/2012, 1863/DR(S)/2012, 1865/DR(S)/2012, 1870/DR(S)/2012, 1871/DR(S)/2012, 1872/DR(S)/2012, 1878/DR(S)/2012 and 1879/DR(S)/2012** dated 14.09.2012 regarding posting of Sri Vinay Prakash Singh, Sri Anil Kumar-XI, Sri Satya Prakash Arya, Sri Om Prakash-VI, Sri Indra Jeet Singh-II, Sri Kamala Pati-II, Sri Dibyanand, Sri Rajaneesh Kumar Mishra, and Sri Farrukh Inam Siddiqui respectively are hereby cancelled.

No. 1901 /DR(S)/2012

Sri **Vikas**, Additional Civil Judge, Junior Division, Farrukhabad is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Balrampur in the vacant court.

BY ORDER OF THE COURT,

**Sd/-
(ANANT KUMAR)
REGISTRAR GENERAL**

No. 399 /DR(S)/2012 Dated: Allahabad : September 20, 2012

In continuation of Court's endorsement no.390/ DR(S)/2012 dated 14.09.2012, copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Publication Secretary at Association Office A-1, River Bank, Judges Colony, Lucknow.
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judges, Agra, Azamgarh, Ballia, Balrampur, Bahraich, Bijnor, Deoria, Etawah, Faizabad, Farrukhabad, Lakhimpur Kheri, Mainpuri, Meerut and Ramabai Nagar/ Kanpur Dehat. (Information available on E-mail).
8. Sri Vikas, Additional Civil Judge, Junior Division, Farrukhabad.

You shall hand over charge of your present post and shall proceed to take over charge of your new posting immediately.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

The officer shall also mention therein personal ID no. allotted by the Court on the charge certificates.

All the officers posted from their present place of posting to the adjoining district or otherwise are given an option to move representation at the time of annual chain so as not to be deprived of availing the opportunity of giving options for the place of posting in annual chain of transfers failing which they would have to remain posted in the same zone from where they might be willing to go out, to compensate them against midterm transfer.

9. Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
10. The Registrar (Confidential), High Court, Allahabad.
11. The Joint Registrar (Inspection), High Court, Allahabad.
12. The Joint Registrar (Budget), High Court, Allahabad.
13. The Officer On Special Duty/In charge Computer Center, High Court, Allahabad.
14. The Section Officer (Admin.A-3), High Court, Allahabad.
15. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
16. P.S. to Hon'ble Administrative Judges, Agra, Azamgarh, Ballia, Balrampur, Bahraich, Bijnor, Deoria, Etawah, Faizabad, Farrukhabad, Lakhimpur Kheri, Mainpuri, Meerut and Ramabai Nagar/ Kanpur Dehat. (Information available on E-mail).

BY ORDER OF THE COURT.

**Sd/-
(VIRENDRA KUMAR SRIVASTAVA)
DEPUTY REGISTRAR (SERVICES)**